NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION)

Company Appeal (AT) (CH) No.08/2021

(Under Section 421(1) of the Companies Act, 2013)

(Arising out of Order dated 17.2.2021 passed in I.A.No.1021/2020 and IA No.126 of 2021 in Company Petition No.117/241/HDB/2019

by the National Company Law Tribunal, Hyderabad Bench at Hyderabad.

In the matter of:

Oyster Medisafe Private Limited

Through its Authorized Representative

Mr.Indranil Mukherjee having its

Registered Office at SY.No.722, Dabilpur Village,

Medchal Mandal, Telangana 50140

Email id legal.in@bbraun.com

...Appellant

V

1. Sridhar Vasireddy

S/o Mr. Vasireddy Satyanarayana

R/o 19203, Gentle Oak Cove

San Antonio, Texas-78258

United States of America

sridharvasireddy@hotmai.com

Through Pusuluri Prudhvi

SPA Holder of Mr. Sridhar Vasireddy

R/o Plot No.362, Secretariat Colony

Manikonda, Puppalaguda

Hyderabad-500089, Telangana

prudhvipusuluri@outlook.com

...Respondent 1

2. Ajith N.Kumar, S/o Mr.N.U.Rao R/o 1 Cascade Court East Burr Ridge, Illinois-60527 United States of America Through Pusuluri Prudhvi

...Respondent 2

SPA Holder of Mr.Sridhar Vasireddy R/o Plot No.362, Secretariat Colony Manikonda, Puppalaguda Hyderabad-500089, Telangana prudhvipusuluri@outlook.com.

Present:

For the Appellant: Mr.A.S.Chandhiok, Senior Advocate

Mr.NPS Chawla, Advocate

For the Respondent: Mr.D.V.K.Phanindra, Advocate

ORDER

VIRTUAL MODE

At request of Mr.A.S.Chandhiok, Learned Senior Counsel, appearing for the 'Appellant', the matter is adjourned to 12.04.2021. Till then, the earlier order dated 9.3.2021 shall continue.

2. The 'Office of the Registry' is directed to 'List' the matter on 12.4.2021.

[Justice Venugopal M] Member (Judicial)

> [V.P.Singh] Member (Technical)

CHENNAI 8.4.2021 HR